

SPECIAL BENCH  
COURT - II

**O-201**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/156(KB)2022  
IA(I.B.C)/1763(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>EPC CONSTRUCTIONS INDIA LIMITED VS MATIX FERTILISERS AND CHEMICALS LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Saubhik Choudhury, Adv. ] For the Corporate Debtor  
Mr. Tanishq Pathak, Adv. ]

**ORDER**

1. Ld. Counsel for the Corporate Debtor present.
2. List the matter for further consideration on **22.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**